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15.37 hrs.

(xv) **GOVERNMENT OF UNION TERRITORY OF**

LAKSHADWEEP BILL, * 2004

Title: Introduction of the Government of Union Territory of Lakshadweep Bill, 2004.

SHRI BASU DEB ACHARIA (BANKURA): Sir, I beg to move for leave to introduce a Bill to provide for the creation of a Legislative Assembly for the Union territory of Lakshadweep and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the creation of a Legislative Assembly for the Union territory of Lakshadweep and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI BASU DEB ACHARIA : Sir, I introduce ** the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2

Dated 3.12.04

**Introduced with the Recommendation of the President